

By email only



M A R G A O

No: DSC/MAR/HOL-69/2022/7200

Establishment Code: GASGO1.

Dated : 06th August, 2022.

C I R C U L A R

In view of Government Notification No.2/1/2017-GAD-III/2691 dated 26.07.2022, issued by the Government of Goa, General Administration Department, Secretariat, Porvorim, Goa, it is informed that **Wednesday, the 10th August, 2022** is hereby declared as **Court holiday** for the District & Subordinate Courts in the South Goa District, on account of "**Polling Day**" for the General Elections to 186 Village Panchayat, 2022, throughout the State of Goa and in lieu thereof, **24th September, 2022 (4th Saturday)** is declared as **Court working day**.

All the cases fixed on 10th August, 2022 shall be taken on the next working day i.e. 11th August, 2022 at the same scheduled time.


06/08/2022

(Irshad Agha)

Principal District & Sessions Judge,
South Goa, Margao.

To,

1. The Chairman, District Legal Services Authority, South Goa, Margao.
2. The District Judge-1 & Addl. Sessions Judge, South Goa, Margao.
3. The Adhoc District Judge-1 & Addl. Sessions Judge, (FTC-I), Margao.

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4. The Adhoc District Judge-2 & Addl. Sessions Judge, (FTC-II), Margao.
5. The Senior Civil Judge & J.M.F.C. (A-Court), Vasco-da-Gama. ✓
6. The Senior Civil Judge & Chief Judicial Magistrate, Margao. ✓
7. The Ist Addl. Adhoc Senior Civil Judge & J.M.F.C., Margao. ✓
8. The Adhoc Senior Civil Judge & J.M.F.C., "A" Court, Quepem. ✓
9. The Secretary, District Legal Services Authority, South Goa, Margao.
10. The Civil Judge, Junior Division & J.M.F.C.(C-Court), Margao.
11. The Civil Judge, Junior Division & J.M.F.C., Canacona. ✓
12. The Civil Judge, Jr.Divn. & J.M.F.C., (B-Court), Quepem. ✓
13. The Civil Judge, Jr.Divn. & J.M.F.C.(D-Court), Margao.
14. The Civil Judge, Jr.Divn. & J.M.F.C.(E-Court), Margao.
15. The Civil Judge, Junior Division & J.M.F.C.(C-Court), Vasco-da-Gama. ✓
16. The Civil Judge, Junior Division & J.M.F.C.(D-Court), Vasco-da-Gama. ✓
17. The Civil Judge, Junior Division & J.M.F.C., Sanguem.
18. The Civil Judge Jr. Division & J.M.F.C., (F- Court), Margao.
19. The Civil Judge Jr. Division & J.M.F.C., (G-Court), Margao.
20. The Civil Judge Jr. Division & J.M.F.C., (H-Court), Margao.

They are requested to kindly take note and to display this Circular on the Notice Board of the respective Courts/Offices for information of the Advocates, litigants and the public in general.

Copy to :-

1. The Registrar General, High Court of Bombay, Appellate Side, Mumbai.
2. The Registrar (Inspection-I), High Court of Bombay, Appellate Side, Mumbai.
3. The Registrar (Admin.), High Court of Bombay at Goa, Porvorim.
4. The Principal District & Sessions Judge, North Goa, Panaji.
5. The Superintendent of Police, South Goa, Margao, with a request to circulate it to the concerned Police Stations.
6. The Collector, South Goa, Margao.
7. The Inspector General of Prisons, Panaji, Goa.
8. The Directorate of Prosecution, Panaji, Goa.
9. The Superintendent of Police, CBI, ACB, Bambolim, Goa.
10. The President, South Goa Advocates Bar Association, Margao.